

try to Delhi Urban Agglomeration with duration of residence at the place of enumeration 0-9 years is 629,296. The migration data in respect of the remaining major states are not available since the processing of data on 20 per cent sample is in progress.

Import and usage of Phillips video cameras and O. B. Vans

3001. SHRIMATI VYJAYANTHIMALA BALI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) how many Phillips video cameras and O.B. vans were imported during Asian Games in 1982, for use in Doordarshan studios;

(b) whether Madras Doordarshan studio has no Phillips camera or O. B. van and is only utilising ENG van, which is not upto the standard compared to the size, population and importance of the city like Madras;

(c) the type of cameras with which Delhi, Bombay, Calcutta and Jullundur T. V. studios are equipped at present;

(d) whether Phillips camera and OB van had even been allotted to Madras Doordarshan studio and later on sent to any other studio; and

(e) if so, the name of that studio, and the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (c). Four colour O. B. vans, each equipped with three TV cameras of Phillips make, were procured by Doordarshan before the Asian Games 1982 and later deployed, one each, at the Doordarshan Kendra at Delhi, Bombay, Calcutta and Jalandhar. Doordarshan Kendra, Madras had been earlier provided a black and white O. B. van. ENG equipment have been provided to the Kendra for limited production of programmes in colour. Necessary equipment for studio-based production of programmes in colour have also been ordered for one of the two studios at the Kendra. Provision of one colour O. B. van and replacement of the

remaining black and white equipment by colour equipment at Doordarshan Kendra, Madras are included in the VII Plan of Doordarshan.

(d) No, Sir.

(e) Does not arise.

Competition between Cotton Corporation of India and Monopoly Procurement Agencies

3002. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Union Government are allowing competition between the Cotton Corporation of India and monopoly procurement agencies of cotton growing States in the matter of procurement of raw cotton;

(b) if so, the details of the resultant benefits;

(c) whether Government have any plan to introduce this type of competition in agriculture produce and other cash crops also; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. The monopoly procurement scheme in respect of raw cotton is in operation in Maharashtra State only where the Cotton Corporation of India does not undertake market support operations.

(b) Does not arise.

(c) and (d). There is no proposal from the States for monopoly procurement of any agricultural commodity. Therefore, the question of competition between the different agencies does not arise.

Setting up of Natu Tobacco Board

3003. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE